

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) Such a proposal is receiving the attention of the Government.

Privatisation of Sick Units

2629. SHRI ANNASAHIB M.K. PATIL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) whether there is a proposal to privatise/revive/modernise chronically sick PSUs in the drug sector;
- (b) if so, the details regarding action plan finalised for the chronically sick units;
- (c) the details of offers received for privatisation of these units and decision taken in this regard; and
- (d) the present status of the proposal especially regarding the fate of IDPL units?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) and (b) There is no proposal to privatise any sick PSU at this stage. Four Central PSUs, namely, Indian Drugs & Pharmaceuticals Limited (IDPL), Bengal Immunity Limited (BIL), Bengal Chemicals & Pharmaceuticals Limited (BCPL) and Smith Stanistreet Pharmaceuticals Limited (SSPL) have been formally declared sick by the Board for Industrial and Financial Reconstruction (BIFR) in terms of the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985. Three joint sector undertakings, namely, Uttar Pradesh Drugs and Pharmaceuticals Limited (UPDPL), Orissa Drugs & Chemicals Ltd. (ODCL) and Maharashtra Antibiotics & Pharmaceuticals Limited (MAPL) have also been formally declared sick by the BIFR.

Revival packages sanctioned by the BIFR are at different stages of implementation in BCPL, BIL, SSPL and ODCL. The revival package for UPDPL, sanctioned by the BIFR on 22/8/1995, was set-aside by the Appellate Authority for Industrial and Financial Reconstruction (AAIFR) in October, 1996. In the case of IDPL, UPDPL and MAPL, decision with regard to the rehabilitation or otherwise is yet to be taken by the BIFR.

(c) Does not arise.

(d) In the case of IDPL, the report of the Operating Agency namely, Industrial Development Bank of India (IDBI), Bombay, appointed by the BIFR, has been received and a final decision about the future of IDPL is yet to be taken.

Reorganisation of MCD

2630. SHRI DATTA MEGHE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether reorganisation of Delhi Municipal Corporation has been in progress;

(b) if so, the details thereof;

(c) whether many services like fire service under the Delhi Municipal Corporation has been transferred to the Delhi Government and some other services are likely to be transferred; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) The decentralisation of the functions of the Municipal Corporation of Delhi (MCD) was approved in December, 1996. This decision was taken primarily with a view to taking civil administration to the door steps of the residents of Delhi by strengthening the zonal set up and by delegation of greater powers to the Zones. One of the salient features of reorganisation is that it is primarily based on the redeployment of existing resources.

(c) and (d) The functions relating to fire services were transferred from the Municipal Corporation of Delhi to the Government of National Capital Territory of Delhi in November, 1994. More recently, the Delhi Vidyut Board was constituted in February, 1997 under the Government of National Capital Territory of Delhi to replace Delhi Electric Supply Undertaking. The Delhi Municipal Corporation Act as amended in 1993 also provides for delinking the functions relating to water supply from the Municipal Corporation of Delhi.

[Translation]

Operation Sikh Forum

2631. SHRI DADA BABURAO PARANJPE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware of an operation Sikh Forum (S.F.) launched by the Pakistani Intelligence Agency wherein the activists are being trained in carrying out various subversive activities in India; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) The Government is not aware of any 'Operation S.F.' (Sikh Forum) launched by Pakistani Intelligence Agency. Government is, however, aware that some hard core Sikh militants are being sheltered in Pakistan. Reports have also been received of some Sikh youths being trained in various camps organised by Pak ISI in Pakistan in the use of arms and explosives.

(b) Red Corner Notices have been issued through Interpol for the arrest of top hard core militants being sheltered in Pakistan. Vigilance and surveillance along border with Pakistan including the coastal areas has